

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Service Tax Appeal No. 623 of 2010

(Arising out of Order-in-Original No.07/2010-ST-Commr dated 28.06.2010 passed by Commissioner of Central Excise, Customs & Service Tax, 6/7, A.T.D. Street, Race Course Road, Coimbatore 641 018)

M/s.Aircel Limited

CODISSIA Towers,
7A, Huzur Road,
Coimbatore 641 018.

.... Appellant

VERSUS

**The Commissioner of GST &
Central Excise,**

Coimbatore GST Commissionerate,
6/7, ATD Street, Race Course Road,
Coimbatore 641 018.

... Respondent

APPEARANCE :

Ms. Shwetha Vasudevan, Advocate
Shri G. Sheerabdinath, Advocate for the Appellant
Shri C. Dhanasekaran, Special Counsel
for the Respondent

CORAM :

**HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. VASA SESHAGIRI RAO, MEMBER (TECHNICAL)**

**DATE OF HEARING : 11.06.2025
DATE OF DECISION : 20.06.2025**

Per: Shri Vasa Seshagiri Rao

Appeal is closed/disposed of. For order, order of date in
Service Tax Appeal No.622 of 2010 may be seen.

(VASA SESHAGIRI RAO)
Member (Technical)

(P. DINESHA)
Member (Judicial)

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